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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

47+ LPA 214/2024 & CM APPL. 15223/2024

HARMINDER SINGHAppellant

Through: Mr. Pramod Dayal, Mr. Daleep Singh, Mr. S N Gautam & Mr. Mukesh Kumar, Advs.

versus

TATA POWER DELHI DIST LTD (TPDDL)Respondent

Through: Mr. Sudhir Nandrajog, Sr.Adv. with Mr. Abhay Kumar, Mr. Shagun Ruhil and Mr. Karan Chopra, Advs. for TPDDL
Mr. S.K. Singh, Advocate (DVB ETBF-2002).

48+ LPA 297/2024 & CM APPLs. 21973/2024, 21976/2024

BSES RAJDHANI POWER LTDAppellant

Through: Mr. Anupam Varma, Mr. Nikhil Sharma and Ms. S. Akshata, Advocates.

versus

GULSHAN KUMAR GAMBHIR & ANR.Respondents

Through: Mr. Pramod Dayal, Mr. Daleep Singh, Mr. S N Gautam & Mr. Mukesh Kumar, Advs.
Mr. S.K. Singh, Advocate (DVB ETBF-2002).

49+ LPA 298/2024 & CM APPLs. 21982/2024, 21985/2024

BSES YAMUNA POWER LIMITEDAppellant

Through: Mr. Anupam Varma, Mr. Nikhil Sharma and Ms. S. Akshata,



Advocates.

versus

INDER KUMAR GUPTA & ANR.Respondents
Through: Mr. S.K. Singh, Advocate
(DVB ETBF-2002).

50+ LPA 299/2024 & CM APPLs. 21987/2024, 21990/2024

BSES RAJDHANI POWER LTDAppellant
Through: Mr. Anupam Varma, Mr. Nikhil
Sharma and Ms. S. Akshata,
Advocates.

versus

ABDUL RASHID ANSARI & ANR.Respondents
Through: Mr. Pramod Dayal, Mr. Daleep
Singh, Mr. S N Gautam & Mr.
Mukesh Kumar, Advs.
Mr. S.K. Singh, Advocate
(DVB ETBF-2002).

51+ LPA 300/2024 & CM APPLs. 21991/2024, 21994/2024

BSES RAJDHANI POWER LTDAppellant
Through: Mr. Anupam Varma, Mr. Nikhil
Sharma and Ms. S. Akshata,
Advocates.

versus

DES RAJ MADAN & ANR.Respondents
Through: Mr. Pramod Dayal, Mr. Daleep
Singh, Mr. S N Gautam & Mr.
Mukesh Kumar, Advs.
Mr. S.K. Singh, Advocate
(DVB ETBF-2002).

52+ LPA 301/2024 & CM APPLs. 21995/2024, 21998/2024



BSES RAJDHANI POWER LTDAppellant

Through: Mr. Anupam Varma, Mr. Nikhil
Sharma and Ms. S. Akshata,
Advocates.

versus

RAVINDER SETH & ANR.Respondents

Through: Mr. S.K. Singh, Advocate
(DVB ETBF-2002).

53+ LPA 302/2024 & CM APPLs. 21999/2024, 22002/2024

BSES RAJDHANI POWER LTDAppellant

Through: Mr. Anupam Varma, Mr. Nikhil
Sharma and Ms. S. Akshata,
Advocates.

versus

KUMUD CHANDRA DEKA & ANR.Respondents

Through: Mr. S.K. Singh, Advocate
(DVB ETBF-2002).

54+ LPA 303/2024 & CM APPLs. 22003/2024, 22006/2024

BSES RAJDHANI POWER LTDAppellant

Through: Mr. Anupam Varma, Mr. Nikhil
Sharma and Ms. S. Akshata,
Advocates.

versus

HARI PRAKASH CHHIKARA & ANR.Respondents

Through: Mr. S.K. Singh, Advocate
(DVB ETBF-2002).

55+ LPA 304/2024 & CM APPLs. 22010/2024, 22013/2024

BSES RAJDHANI POWER LTDAppellant

Through: Mr. Anupam Varma, Mr. Nikhil



Sharma and Ms. S. Akshata,
Advocates.

versus

NARENDER KUMAR MARWAH & ANR.Respondents
Through: Mr. Pramod Dayal, Mr. Daleep
Singh, Mr. S N Gautam & Mr.
Mukesh Kumar, Advs.
Mr. S.K. Singh, Advocate
(DVB ETBF-2002).

56+ LPA 305/2024 & CM APPLs. 22015/2024, 22019/2024

BSES RAJDHANI POWER LTDAppellant

Through: Mr. Anupam Varma, Mr. Nikhil
Sharma and Ms. S. Akshata,
Advocates.

versus

PRAMODH SINGH & ANR.Respondents
Through: Mr. S.K. Singh, Advocate
(DVB ETBF-2002).

57+ LPA 306/2024 & CM APPLs. 22021/2024, 22024/2024

BSES RAJDHANI POWER LTDAppellant

Through: Mr. Anupam Varma, Mr. Nikhil
Sharma and Ms. S. Akshata,
Advocates.

versus

SUNIL JOHRY & ANR.Respondents
Through: Mr. S.K. Singh, Advocate
(DVB ETBF-2002).

58+ LPA 509/2024 & CM APPLs. 35766-68/2024

MAHENDER GUPTAAppellant



Through: Mr. Pramod Dayal, Mr. Daleep Singh, Mr. S N Gautam & Mr. Mukesh Kumar, Advs.

versus

TATA POWER DELHI DIST LTDRespondent

Through: Mr. Sudhir Nandrajog, Sr.Adv. with Mr. Abhay Kumar, Mr. Shagun Ruhil and Mr. Karan Chopra, Advs. for TPDDL
Mr. S.K. Singh, Advocate (DVB ETBF-2002).

59+ LPA 512/2024 & CM APPLs. 35847-49/2024

GULSHAN KUMAR GAMBHIRAppellant

Through: Mr. Pramod Dayal, Mr. Daleep Singh, Mr. S N Gautam & Mr. Mukesh Kumar, Advs.

versus

BSES RAJDHANI POWER LTD. AND ANR.

.....Respondents

Through: Mr. Sandeep Prabhakar, Senior Advocate along with Mr. Vikas Mehta, Advocate.
Mr. S.K. Singh, Advocate (DVB ETBF-2002).

60+ LPA 513/2024 & CM APPLs. 35851-53/2024

VIJENDER SINGHAppellant

Through: Mr. Pramod Dayal, Mr. Daleep Singh, Mr. S N Gautam & Mr. Mukesh Kumar, Advs.

versus



TATA POWER DELHI DIST LTD AND ANR

.....Respondents

Through: Mr. Sudhir Nandrajog, Sr.Adv.
with Mr. Abhay Kumar, Mr.
Shagun Ruhil and Mr. Karan
Chopra, Advs. for TPDDL
Mr. S.K. Singh, Advocate
(DVB ETBF-2002).

61+ LPA 514/2024 & CM APPLs. 35854-56/2024

VIJAY SACHDEVA

.....Appellant

Through: Mr. Pramod Dayal, Mr. Daleep
Singh, Mr. S N Gautam & Mr.
Mukesh Kumar, Advs.

versus

TATA POWER DELHI DIST LTD AND ANR & ANR.

.....Respondents

Through: Mr. Sudhir Nandrajog, Sr.Adv.
with Mr. Abhay Kumar, Mr.
Shagun Ruhil and Mr. Karan
Chopra, Advs. for TPDDL
Mr. S.K. Singh, Advocate
(DVB ETBF-2002).

62+ LPA 516/2024 & CM APPLs. 35860-62/2024

ASHOK KUMAR ABBI

.....Appellant

Through: Mr. Pramod Dayal, Mr. Daleep
Singh, Mr. S N Gautam & Mr.
Mukesh Kumar, Advs.

versus

TATA POWER DELHI DIST LTD

.....Respondent

Through: Mr. Sudhir Nandrajog, Sr.Adv.
with Mr. Abhay Kumar, Mr.
Shagun Ruhil and Mr. Karan
Chopra, Advs. for TPDDL
Mr. S.K. Singh, Advocate



(DVB ETBF-2002).

63+ LPA 517/2024 & CM APPLs. 35863-65/2024

NARENDER KUMAR MARWAHAppellant

Through: Mr. Pramod Dayal, Mr. Daleep Singh, Mr. S N Gautam & Mr. Mukesh Kumar, Advs.

versus

BSES RAJDHANI POWER LTDRespondent

Through: Mr. Sandeep Prabhakar, Senior Advocate along with Mr. Vikas Mehta, Advs.
Mr. S.K. Singh, Advocate
(DVB ETBF-2002).

64+ LPA 518/2024 & CM APPLs. 35866-68/2024

RAJENDER KUMAR VERMAAppellant

Through: Mr. Pramod Dayal, Mr. Daleep Singh, Mr. S N Gautam & Mr. Mukesh Kumar, Advs.

versus

TATA POWER DELHI DIST LTDRespondent

Through: Mr. Sudhir Nandrajog, Sr.Adv. with Mr. Abhay Kumar, Mr. Shagun Ruhil and Mr. Karan Chopra, Advs. for TPDDL
Mr. S.K. Singh, Advocate
(DVB ETBF-2002).

65+ LPA 519/2024 & CM APPLs. 35869-71/2024

SURESH KUMAR KAMRAAppellant

Through: Mr. Pramod Dayal, Mr. Daleep Singh, Mr. S N Gautam & Mr.



Mukesh Kumar, Advs.

versus

TATA POWER DELHI DIST LTDRespondent

Through: Mr. Sudhir Nandrajog, Sr.Adv.
with Mr. Abhay Kumar, Mr.
Shagun Ruhil and Mr. Karan
Chopra, Advs. for TPDDL
Mr. S.K. Singh, Advocate
(DVB ETBF-2002).

66+ LPA 520/2024 & CM APPLs. 35872-74/2024

ABDUL RASHID ANSARIAppellant

Through: Mr. Pramod Dayal, Mr. Daleep
Singh, Mr. S N Gautam & Mr.
Mukesh Kumar, Advs.

versus

BSES RAJDHANI POWER LTD. AND ANRRespondents

Through: Mr. Sandeep Prabhakar, Senior
Advocate along with Mr. Vikas
Mehta, Advs.
Mr. S.K. Singh, Advocate
(DVB ETBF-2002).

67+ LPA 670/2024 & CM APPLs. 41700-02/2024

DES RAJ MADANAppellant

Through: Mr. Pramod Dayal, Mr. Daleep
Singh, Mr. S N Gautam & Mr.
Mukesh Kumar, Advs.

versus

BSES RAJDHANI POWER LTD AND ANRRespondents

Through: Mr. Sandeep Prabhakar, Senior
Advocate along with Mr. Vikas
Mehta, Advs.



Mr. S.K. Singh, Advocate
(DVB ETBF-2002).

CORAM:

HON'BLE MR. JUSTICE NAVIN CHAWLA

HON'BLE MS. JUSTICE RENU BHATNAGAR

ORDER

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13.05.2025

It is already 04:45 P.M.

List on 24th September, 2025.

Interim order, if any, to continue.

NAVIN CHAWLA, J

RENU BHATNAGAR, J

MAY 13, 2025/ab/sc

Click here to check corrigendum, if any